## F.No. 01(03)/Roster/CESTAT/2025/Part-II **Customs, Excise and Service Tax Appellate Tribunal**

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.09.2025

## ORDER NO. 173 of 2025

Hon'ble President is pleased to partially modify the roster order no. 161 of 2025 for **CESTAT**, **Allahabad** on **18.09.2025** as follows:-

	CORAM	WORKS ASSIGNED
PERIOD		Part heard matter:
On 18.09.2025 at 2:30 p.m.	Mr. Sanjiy Srivastava, Hon'ble Member (Technical)	C/70604 and 70613/2025 M/s. Bhagwati Products Ltd. vs. Commissioner of Customs (Pre.), Noida
		<u> </u>

## Note:

- 1. The hearing will take place by virtual mode.
- 2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website <a href="www.cestat.gov.in">www.cestat.gov.in</a> in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Allahabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Mumbai /Bar Association, Allahabad /O/o Commissioner, Allahabad /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar